

to state :

(a) the loss sustained by the State Trading Corporation on account of non-clearance of goods at Branches in India during the year 1970-71 ; and

(b) the reasons therefor and the remedial action taken ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI A. C. GEORGE) : (a) and (b). In the process of clearing its imports through the Customs, STC sometimes has to pay demurrage when the clearance is delayed for reasons such as late receipt of documents. These expenses cannot strictly be termed as "losses" since they are a normal concomitant of large-scale operations and are treated as a part of the handling costs.

There were two cases in Calcutta where substantial amounts of wharf rent, viz. Rs. 20 081 and Rs 13,584 respectively, had to be paid, because of non clearance of goods within the free time. The Corporation makes efforts to minimise such expenditure by suitable penal clauses in Clearing Agents' agreements.

Implementation of ARC's Recommendations on Personnel Administration

4148. SHRI K. C. PANDEY : Will the PRIME MINISTER be pleased to state :

(a) whether several hindrances have come in the way of accepting/implementing the recommendations of the Administrative Reforms Commission on Personnel Administration ; and

(b) if so, the steps being taken by Government to expedite implementation of the recommendations ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE DEPARTMENT OF PERSONNEL (SHRI RAM NIWAS MIRDHA) : (a) No, Sir.

(b) Does not arise.

Increasing export of Tea in view of disturbed conditions in Ceylon and Bangla Dosh

4149. SHRI S.R. DAMANI : Will the Minister of FOREIGN TRADE be pleased to state :

(a) whether a study team has been made about the possibility of increasing exports of our tea in view of the disturbed conditions in Ceylon and also in Bangla Dosh; and

(b) if so, the outcome thereof ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI A. C. GEORGE) : (a) Yes, Sir,

(b) The political conditions in Ceylon have not affected the offerings and sale of tea at Colombo auctions nor have they affected production of tea in Ceylon in any appreciable extent. The Bangla Dosh movement which has severely affected local production of tea is not likely to create any vacuum in the international tea market inasmuch as Pakistan is a net importer of tea for the last three years. However if the entire tea requirements of West Pakistan which used to be supplied from East Bengal have to be procured from Ceylon then there may be some opportunity for India to fill up the vacuum likely to result from diversion of Ceylon's tea from her existing markets to Pakistan. It is too early to have a clear picture of the situation at present.

नालमुक्त भरी बन्दूकों के लाइसेंस समाप्त करने के संबंध में मध्य प्रदेश विधान सभा द्वारा पारित सर्वसम्मत संकल्प

4150. डा. लक्ष्मीनारायण पांडे : क्या गृह मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या मध्य प्रदेश विधान सभा ने सर्वसम्मति से एक संकल्प पारित कर केंद्रीय सरकार से नालमुक्त भरी बन्दूकों के लाइसेंस रद्द करने का अनुरोध किया है ; और